

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 26-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Pragati Neekhara, AOR

For Respondent(s)

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps be taken by the learned counsel for the petitioner for service on respondent No. 1 within two weeks' time. Thereafter, notice be issued.

Four weeks' time is granted to respondent Nos. 2 to 4 for filing of the counter affidavit.

Respondent No. 5 stated to have expired. Learned counsel for the petitioner has to move an appropriate application for substitution of L.Rs. within two weeks' time.

List again on 25th of August, 2017.

RAJESH KUMAR GOEL
Registrar